

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	CHHATTISGARH				GOA			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	883,851	1,079,718	1,192,629	1,346,696	216,887	314,212	253,380	338,199
I. TAX REVENUE (A+B)	655,973	749,766	834,603	934,338	134,119	136,877	148,029	155,692
A. State's Own Tax Revenue (1 to 3)	405,202	479,624	533,153	602,792	109,649	107,432	118,584	123,307
1. Taxes on Income (i+ii)	2,057	1,873	1,873	2,061	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	2,057	1,873	1,873	2,061	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	33,969	47,004	45,377	50,918	6,557	5,814	7,466	8,096
i) Land Revenue	2,689	12,004	7,386	7,395	508	769	769	769
ii) Stamp and Registration fees	31,280	35,000	37,991	43,523	6,049	5,045	6,697	7,327
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	369,176	430,747	485,903	549,813	103,092	101,618	111,118	115,211
i) Sales Tax (a to f)	208,920	250,062	290,300	328,000	74,331	75,000	83,000	84,110
a) State Sales Tax/VAT	101,490	192,057	220,300	243,000	66,611	70,900	75,250	75,010
b) Central Sales Tax	41,519	58,005	70,000	85,000	7,148	3,000	7,500	8,900
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	39	—	—	—	334	100	100	100
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	65,872	—	—	—	238	1,000	150	100
ii) State Excise	63,450	66,001	70,444	82,822	5,535	6,700	6,700	6,700
iii) Taxes on Vehicles	20,597	27,500	25,000	30,248	6,384	7,000	7,800	8,475
iv) Taxes on Goods and Passengers	39,533	42,531	49,500	60,000	13,080	9,043	8,043	9,051
v) Taxes and Duties on Electricity	36,231	44,090	50,095	48,100	—	—	—	—
vi) Entertainment Tax	341	492	492	540	518	600	800	1,000
vii) Other Taxes and Duties	104	71	72	103	3,244	3,275	4,775	5,875
B. Share in Central Taxes	250,771	270,142	301,450	331,546	24,470	29,445	29,445	32,385
II. NON-TAX REVENUE (C+D)	227,878	329,951	358,026	412,357	82,768	177,335	105,351	182,507
C. State's Own Non-Tax Revenue (1 to 6)	122,955	146,940	141,983	174,396	76,116	157,442	91,458	161,732
1. Interest Receipts	9,767	10,950	14,551	12,713	1,277	788	788	1,142
2. Dividends and Profits	6	136	136	136	18	108	108	108
3. General Services	6,012	5,611	4,540	4,721	943	70,401	5,586	70,387
<i>of which: State Lotteries</i>	—	—	—	—	—	69,317	2	69,317
4. Social Services (i to ix)	4,251	2,481	3,603	2,671	7,709	10,089	10,089	10,245
i) Education, Sports, Art and Culture	2,331	186	186	205	478	664	664	812
ii) Medical and Public Health	307	1,583	2,583	1,583	1,267	617	617	617
iii) Family Welfare	11	15	15	15	—	—	—	—

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(Rs. lakh)

Item	CHHATTISGARH				GOA			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	207	114	114	114	23	26	26	26
v) Urban Development	42	40	40	40	18	10	10	10
vi) Labour and Employment	287	118	139	149	170	243	243	243
vii) Social Security and Welfare	44	6	6	6	27	5	5	10
viii) Water Supply and Sanitation	153	217	217	257	5,725	8,523	8,523	8,523
ix) Others	869	202	303	302	1	1	1	4
5. Fiscal Services	1	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	102,918	127,762	119,153	154,155	66,169	76,056	74,887	79,850
i) Crop Husbandry	520	603	603	513	117	135	135	149
ii) Animal Husbandry	263	257	262	288	73	1,261	92	177
iii) Fisheries	173	200	200	227	88	90	90	99
iv) Forestry and Wildlife	20,317	21,153	21,153	32,000	191	222	222	222
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	582	700	700	620	14	34	34	30
vii) Other Agricultural Programmes	3,080	43	43	43	6	9	9	5
viii) Major and Medium Irrigation Projects	3898	9,877	8,989	9,735	1,032	851	851	977
ix) Minor Irrigation	772	1,424	2,978	3,361	148	1,036	1,036	600
x) Power	—	10,000	—	—	59,491	67,500	67,500	72,000
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	75	47	44	50	241	187	187	312
xiii) Industries@	72,186	82,523	82,523	104,862	2,677	2,700	2,700	2,900
xiv) Ports and Light Houses	—	—	—	—	1,430	1,051	1,051	1,500
xv) Road Transport	—	—	—	—	—	—	—	—
xvi) Tourism	—	—	—	—	34	180	180	40
xvii) Others*	1,052	935	1,658	2,456	627	800	800	839
D. Grants from the Centre (1 to 5)	104,923	183,011	216,043	237,961	6,652	19,893	13,893	20,775
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	41,491	73,694	103,156	121,785	2,995	12,959	6,959	12,959
2. Central Plan Schemes	23,902	29,095	28,416	27,557	495	963	963	845
3. Centrally Sponsored Schemes	32,415	37,700	34,873	46,799	2,478	3,162	3,162	2,509
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	7,115	42,522	49,598	41,820	684	2,809	2,809	4,462
a) Statutory Grants	—	—	—	—	—	—	—	—
b) Grants for relief on account of Natural Calamities	—	—	—	—	87	166	166	174
c) Others	7,115	42,522	49,598	41,820	597	2,643	2,643	4,288

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	GUJARAT				HARYANA			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	2,506,687	2,628,184	3,045,992	3,296,422	1,385,331	1,374,665	1,591,812	1,791,735
I. TAX REVENUE (A+B)	1,907,054	2,000,775	2,249,660	2,515,492	1,027,962	1,068,585	1,176,971	1,359,410
A. State's Own Tax Revenue (1 to 3)	1,569,791	1,624,410	1,849,360	2,086,752	907,864	958,230	1,054,870	1,225,100
1. Taxes on Income (i+ii)	11,932	16,050	16,000	12,300	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	11,932	16,050	16,000	12,300	—	—	—	—
2. Taxes on Property and Capital Transactions (i to iii)	155,338	145,450	160,450	173,750	135,286	101,960	141,000	179,200
i) Land Revenue	38,023	25,000	30,000	26,750	1,312	1,960	1,000	1,200
ii) Stamp and Registration fees	115,316	120,000	130,000	145,000	133,973	100,000	140,000	178,000
iii) Urban Immovable Property Tax	1,999	450	450	2,000	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	1,402,520	1,462,910	1,672,910	1,900,702	772,579	856,270	913,870	1,045,900
i) Sales Tax (a to f)	1,056,134	1,090,000	1,300,000	1,508,000	560,445	639,000	675,000	783,200
a) State Sales Tax/VAT	636,048	689,000	52,000	30,000	435,995	484,000	483,405	557,545
b) Central Sales Tax	191,521	210,400	205,000	306,905	124,446	155,000	191,595	225,655
c) Sales Tax on Motor Spirit and Lubricants	228,315	190,000	39,000	48,405	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	48	—	—	—	—	—	—	—
f) Other Receipts	202	600	1,004,000	1,122,690	4	—	—	—
ii) State Excise	4,806	5,852	5,852	5,000	110,686	120,000	120,000	132,000
iii) Taxes on Vehicles	115,397	120,000	120,000	128,400	17,212	16,000	25,000	27,500
iv) Taxes on Goods and Passengers	15,630	20,843	20,843	22,302	75,760	73,000	84,000	92,400
v) Taxes and Duties on Electricity	189,968	200,000	200,000	214,000	6,153	6,120	8,220	9,000
vi) Entertainment Tax	4,424	7,600	6,600	3,500	1,354	1,500	1,000	1,100
vii) Other Taxes and Duties	16,161	18,615	19,615	19,500	968	650	650	700
B. Share in Central Taxes	337,263	376,365	400,300	428,740	120,097	110,355	122,101	134,310
II. NON-TAX REVENUE (C+D)	599,633	627,410	796,332	780,930	357,370	306,080	414,841	432,325
C. State's Own Non-Tax Revenue (1 to 6)	335,337	333,396	401,814	387,994	245,857	198,096	298,848	292,496
1. Interest Receipts	13,091	16,995	21,000	18,695	44,248	59,040	51,611	59,216
2. Dividends and Profits	13,958	4,008	4,008	4,409	192	330	346	351
3. General Services	40,613	49,790	73,954	53,773	29,745	12,947	14,434	13,912
<i>of which:</i> State Lotteries	—	—	—	—	18,829	5	73	3
4. Social Services (i to ix)	23,535	23,259	23,407	26,084	88,600	41,590	141,485	122,605
i) Education, Sports, Art and Culture	6,481	6,850	6,850	7,330	9,206	8,570	11,700	11,911
ii) Medical and Public Health	5,382	5,500	5,500	5,800	3,050	4,040	4,407	4,488
iii) Family Welfare	53	100	100	100	9	12	12	10

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Item	GUJARAT				HARYANA			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	747	1,222	1,222	1,380	175	200	211	220
v) Urban Development	5,485	2,890	2,890	4,550	71,409	23,010	120,286	100,210
vi) Labour and Employment	1,421	1,588	1,736	1,859	933	586	649	654
vii) Social Security and Welfare	224	380	380	225	422	397	400	343
viii) Water Supply and Sanitation	152	145	145	155	3,284	4,670	3,725	4,675
ix) Others	3,590	4,584	4,584	4,685	111	105	95	94
5. Fiscal Services	8	5	5	8	—	—	—	—
6. Economic Services (i to xvii)	244,132	239,339	279,440	285,025	83,071	84,189	90,974	96,412
i) Crop Husbandry	1,044	900	900	990	268	303	288	303
ii) Animal Husbandry	360	550	550	550	165	231	180	185
iii) Fisheries	323	600	600	600	96	140	123	151
iv) Forestry and Wildlife	4,276	6,000	4,500	4,986	3,284	3,062	3,011	2,432
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	1,655	1,926	1,926	2,061	712	850	450	470
vii) Other Agricultural Programmes	21	2	2	2	212	187	121	131
viii) Major and Medium Irrigation Projects	24,862	30,000	30,000	31,700	6,413	8,500	10,961	11,565
ix) Minor Irrigation	464	1,284	1,284	1,374	11	12	17	—
x) Power	2,126	5	5	100	297	310	500	525
xi) Petroleum	3	1	1	1	—	—	—	—
xii) Village and Small Industries	353	550	550	550	107	260	262	273
xiii) Industries@	189,005	175,100	215,200	215,800	15,295	13,502	16,003	17,263
xiv) Ports and Light Houses	4,551	8,857	8,857	9,077	—	—	—	—
xv) Road Transport	5	2	2	2	54,844	55,520	57,700	61,700
xvi) Tourism	1	1	1	1	173	77	104	77
xvii) Others*	15,083	13,561	15,062	17,231	1,195	1,235	1,254	1,337
D. Grants from the Centre (1 to 5)	264,296	294,014	394,518	392,936	111,513	107,984	115,992	139,828
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	133,234	167,006	196,795	213,368	51,087	32,851	35,011	41,326
2. Central Plan Schemes	3,958	—	—	155	1,038	16,389	17,036	27,632
3. Centrally Sponsored Schemes	56,750	70,865	81,899	126,162	32,499	33,177	35,213	39,711
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	70,353	56,143	115,824	53,251	26,889	25,567	28,732	31,160
a) Statutory Grants	—	2,336	2,336	2,500	18,446	—	—	—
b) Grants for relief on account of Natural Calamities	48,881	19,373	79,256	15,027	3,706	9,795	9,795	10,285
c) Others	21,472	34,434	34,232	35,724	4,737	15,772	18,937	20,875